12.10 Hrs.

PAPER LAID ON THE TABLE

Explosive Rules, 1983, Review on and Annual Report of Bharat Heavly Electricals Ltd. New Delhi for 1981-82 and a statement for delay.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S.M. KRISHNA) : On behalf of Shri Narayan Datt Tiwari, I beg to lay on the Table.

(1) A copy of the Explosives Rules, 1983 (Hindi and English versions) published in Notification No. G.S.R. 248 (E) in Gazette of India dated the 2nd March, 1983 under sub-section (8) of section 18 of the Indian Explosives Act, 1884. [Placed in Library See No. LT 6360/83]

(2) A copy each of the following papers (Hindi and English version) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) A statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1981-82.

(ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(3) A statement (Hindi and (English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See. No. LT 6361/83].

Detailed Demands for grants of Department of Atomic Energy for 1983-84

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) :

I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Atomic Energy for 1983-84. [Placed in Library See No. LT-6362/83]

12.11 Hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED THIRTY-THIRD AND HUNDRED THIRTY-FIFTH REPORTS

SHRI SATISH AGARWAL (Jaipur): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee :—

(1) Hundred and Thirty-third Report on Paragraphs 26 and 32 of the Report of the Comptroller and Auditor General of India for the year 1980-81 Union Government (Posts & Telegraphs) on Local Printing of Inland Letter Cards and construction of staff quarters at Annanagar respectively relating to the Ministry of Communications (P&T Board).

(2) Hundred and Thirty-fifth Report on Action Taken by Government on the recommendations of the Committee contained in their Eighty-second Report on Badarpur Thermal Power Project-Stage II relating to the Ministry of Energy (Department of Power).

COMMITTEE ON PUBLIC UNDERTAKINGS

Sixty-sixth Report

SHRI MADHUSUDAN VAIRALE (Akola) : I beg to present the Sixty-sixth Report (Hindi and English versions) of the Committee on Public Undertakings on Action Taken by Government on the recommendations contained in their Fiftieth Report on Engineering Projects (India) Ltd.

12.12 Hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

Thirtieth Report

SHRI A.C. DAS (Jaipur) : I beg to present the Thirtieth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in their

Twenty-first Report on the Ministry of Home Affairs and Planning Commission Benefits for Scheduled Castes and Schedule Tribes in Fifth and Sixth Five Year Plans.

———

अध्यक्ष महोदय : आपको क्या हो गया है ? आप सब को क्या हो रहा है ? श्री राम बिलास पासवान ।

(व्यवधान)

अध्यक्ष महोदय : आपकी कमेटी आपका काम करने वाली है ।(व्यवधान)

अध्यक्ष महोदय : आप जब नहीं मानते तो मैं आपकी क्यों मानू ?

(व्यवधान)**

अध्यक्ष महोदय : आप क्या कर रहे हैं ?

श्री जगपाल सिंह (हरिद्वार) : अध्यक्ष जी, मेरी बात सुनिये । गन्ने की परचेज बंद हो गयी है... (व्यवधान)

अध्यक्ष महोदय : आप अपने आदमियों को क्यों नहीं बताते है ? यह जिम्मेदारी मेरी है क्या ?

(व्यवधान)

अध्यक्ष महोदय : रिकार्ड पर नहीं जाएगा ।

(व्यवधान)**

SHRI SATISH AGARWAL (Jaipur): Sir, before you speak, I would request you to make cotton pads available to us, to check these take-off sounds... (*Interruptions*)

अध्यक्ष महोदय : बात यह है कि सबकी इसमें सहमति है । इसके पहले 6 बार डिसकशन हो चुका है । कल सातवीं दफा और आज आठवीं दफा यहां पर यह बात उठाई गई है । दोनों मंत्री यहां हर मौजूद हैं । जिनके पास मिलें हैं वे भी मौजूद हैं और एग्रीकल्चर मिनिस्टर भी मौजूद हैं । फाइनांस मिनिस्टर की कमी बाकी है । लेकिन हर काम व्यवस्था से होता है । धींगामस्ती से कोई काम नहीं होगा । जोर से चिल्लाने से कोई काम नहीं होगा । इस तरह से सारी व्यवस्था समाप्त हो जाती है । आपके कथनानुसार जो भी हाउस कहता है उसी के अनुसार मैं काम करता हूं । कमेटी के हिसाब से जो भी डिसकशन यहां पर आप कराना चाहते हैं उसके लिए मैं तैयार बैठा हूं । इसके बावजूद आप इस तरह से करेंगे तो ये लोग भी आपकी बात कैसे मानेंगे । बिजनेस एडवाइजरी कमेटी बुलाई गई थी कि यह बहुत जरूरी काम है इसलिए चर्चा होनी चाहिए । किसानों का गन्ना मिलों में जाता रहे, मिलें चलती रहें किसानों को उचित कीमत मिलती रहे और गन्ना खराब न हो इन सब बातों को ध्यान में रखा गया है । इसके लिए उनको दो दिन का समय दिया गया है कि वे आपस में सलाह मशविरा कर लें । पार्लियामेंट्री अफेयर्स मिनिस्टर ने भी उनसे बात की है और वे भी समस्या का समाधान करने की कोशिश कर रहे हैं । दो दिन में डिमांड्स आएंगी । जो भी आप आश्वासन लेना चाहें ले सकेंगे । अब मुझे बताइए कि मैं क्या कर सकता हूं ?

(व्यवधान)

अध्यक्ष महोदय : आप मेरी जगह बैठकर क्यों नहीं सोचते । मेरी जगह बैठकर सोचिए कि मैं क्या कर सकता हूं । क्या नहीं किया है मैंने ।

(व्यवधान)

अध्यक्ष महोदय : ये सारी बातें उस वक्त आ जाएंगी । जगपाल सिंह जी आप आए नहीं थे, उससे पहले चर्चा हुई है ।

श्री जगपाल सिंह : जब कस्टोडियन मिलें 21.50 नहीं देंगी तो प्राइवेट मिलों को आप कैसे मजबूर करेंगे ?

अध्यक्ष महोदय : आप समझते हैं । आपके आने से पहले यह सब बात हो चुकी है । चिल्लाने से क्या फायदा है ?

(व्यवधान)

**Not recorded.